

**Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade**

Udyog Bhavan, New Delhi-110011.

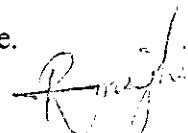
Dated: 09.04.2015

O&M Instruction No. 03/2015

Sub: Delegation of powers of Appellate Authority.

It has been decided that Appellate Authority in respect of adjudication orders passed by Deputy Director General of Foreign Trade and Joint Director General of Foreign Trade in the Head Quarters would be Shri K.C. Rout, Additional Director General of Foreign Trade.

2. The above delegation of powers shall be applicable in respect of appeals filed under Section of Foreign Trade (Development and Regulation) Act, 1992.
3. This issues with the approval of Director General of Foreign Trade.



(Tika Ram Majhi)

Deputy Director General of Foreign Trade

To

1. All officers and Sections in DGFT (HQ).
2. EDI Section for updating DGFT website.

(Issued from file No. 01/69/594/007/2008/OMI/O&M) 120